

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

25. IA 304/2022- 66(1) IA 716/2023-Part Heard IA 978/2022- 66(1)  
Intervention Petition/32/2024 IA 1956/2024 IA 4863/2023 IA 1765/2024 IA  
2520/2024 IA 113/2022-60(5) IA 1233/2020 IA 1515/2022- 60(5) in C.P.  
(IB)/1765(MB)2018

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 05.07.2024**

**NAME OF THE PARTIES:-** IA 304/2022 Shailesh Verma Vs. Pritpal Singh  
IA 1956/2024- Darwin Platform Infrastructure  
Limited Vs. Union Bank of India  
IA 4863/2023 Darwin Platform Infrastructure  
Limited Vs. Shailesh Verma  
IA 1765/2024 Abhijeet Pramod Pawar Vs.  
Shailesh Verma  
Intervention Petition/32/2024 Mukesh Mangale  
Vs. Darwin Platform Infrastructure Limited  
IA 2520/2024 Union Bank of India Vs. Darwin  
Platform Infrastructure Limited & Anr  
IA 978/2022 Shailesh Verma Vs. Sureshkumar  
P Pendharkar  
IA 113/2022 Maharashtra State Electricity  
Distribution Company Limited Vs. Shailesh  
Verma  
IA 1515/2022 Satish Maneshinde Vs.  
Committee of Creditors of Lavasa Corporation  
Limited and Its Subsidiaries  
**IN THE MATTER OF**  
**Raj Infrastructure Development (India) Pvt**  
**Ltd.**  
V/s  
**Lavasa Corporation Ltd.**

**Section: 60(5) U/s 9 of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

**IA 1765 of 2024:-** Counsel, Sandesh R. Shukla appeared for the Applicant through VC.  
Heard, Counsel for the parties on the last date of hearing, written submissions filed by  
the Counsel for the parties are taken on record. **Reserved for Orders.**

**IA 1956 of 2024:-** Counsel, Dhruva Gandhi a/w Abhishek Kale, Deepak Deshmukh, Vivek Dwivedi, and Nevil Chopra appeared for the Applicant. Heard, the Counsel for the parties on the last date of hearing. Written submissions filed by the Counsel for the parties are taken on record. **Reserved for Orders.**

**IA 2520 of 2024:-** Sr. Counsel, Prateek Seksaria a/w Shriraj Khambete and Naman Jain appeared for the Applicant through VC and Counsel, Dhruva Gandhi a/w Abhishek Kale, Deepak Deshmukh, Vivek Dwivedi and Nevil Chopra appeared for the Respondent.

Heard, Counsel for the parties on the last date of hearing. Written submissions filed by the Counsel for the parties are taken on record. **Reserved for Orders.**

**Intervention Petition 32 of 2024:-** Counsel, Aditya Raut a/w Shwetaank Nigam appeared for the Applicant through VC, and Counsel, Dhruva Gandhi a/w Abhishek Kale, Deepak Deshmukh, Vivek Dwivedi, and Nevil Chopra appeared for the Respondent. Heard the Counsel for the parties on the last date of hearing. Written submissions filed by the Counsel for the parties are taken on record. **Reserved for Orders.**

**IA 304 of 2022, IA 716 of 2023, IA 978 of 2022, IA 4863 of 2023, IA 113 of 2022, IA 1233 of 2020 and IA 1515 of 2022**

Mr. Devarajan Raman appeared for the Resolution Professional through VC, Counsel, Lalit Munshi a/w Palak Singh appeared in IA 304 of 2022 and IA 978 of 2022, and Counsel, Kriti Kalyani appeared for the erstwhile RP. List all other Applications on **21.08.2024.**

Sd/-  
**ANIL RAJ CHELLAN**  
**Member (Technical)**  
*ANKIT*

Sd/-  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**